

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS**

RAJYA SABHA

UNSTARRED QUESTION NO. 343 TO BE ANSWERED ON: 03.02.2026

Expediting revised energy norms for urea manufacturing units

343 Dr. Ajeet Madhavrao Gopchade:

Will the Minister of *Chemicals and Fertilizers* be pleased to state:

- (a) the present status of examination of the recommendations of the Expert Group constituted under NITI Aayog for revision of energy norms for urea manufacturing units, proposed to be implemented from 1st April, 2025;
- (b) whether the said Expert Group has submitted its report and the likely timeline for notification and implementation of the revised energy norms; and
- (c) whether Government proposes to take expeditious and conclusive steps to resolve the long-pending issue relating to reimbursement of fixed costs to eligible Public Sector Undertaking and cooperative urea manufacturing units, with a view to strengthening their financial sustainability, improving operational efficiency and ensuring uninterrupted availability of fertilizers to farmers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (b) The matter is presently under examination for implementation of the proposed energy norms.

(c) As per the observation of Expenditure Finance Committee (EFC) that the issues related to the costing of Urea units may be referred to Chief Advisor (Cost) in the Ministry of Finance for examination and recommendation, the Department of Fertilizers requested Department of Expenditure that the Chief Advisor (Cost) may examine and give recommendations on reinstating the provisions of the minimum fixed cost of Rs. 2300/MT under the Modified NPS-III with retrospective effect i.e. from 2nd April 2014. Report of the Chief Advisor (Cost) has been received in the Department, which is currently under examination
